

statement giving the information is attached.

(b) The Government have taken various steps to encourage persons belonging to the Scheduled Caste and the Scheduled Tribe Communities to enable them to appear in the Combined Competitive Examinations and the Indian Forest Service Examination. Some of the important steps taken in this direction are as follows :

(1) *Age-relaxation* : The maximum age-limit prescribed for direct recruitment to a service or post is increased by five years in the case of candidates belonging to the Scheduled Castes and the Scheduled Tribes.

(2) *Fee-concession* : The fee prescribed for admission to any examination or selection to a service or post is reduced to one-fourth in the case of candidates belonging to the Scheduled Castes and the Scheduled Tribes.

(3) *Relaxation of standards of suitability* : Instructions have been issued that, if sufficient number of Scheduled Caste/Tribe candidates are not available on the basis of the general standard to fill all the vacancies reserved for them, candidates belong-

ing to these communities may be selected to fill up the remaining vacancies reserved for them provided they are not found unfit for such post or posts.

(4) *Separate interview of Scheduled Castes/Tribes candidates* : The candidates belonging to the Scheduled Castes and the Scheduled Tribe communities are called for interview by the Union Public Service Commission on a separate day or a separate sitting of the Board of Interview.

(5) *Pre-examination Training* : Pre-examination training is imparted to the candidates belonging to the Scheduled Castes and the Scheduled Tribe Communities at the Centres opened by the Government at Allahabad, Madras, Patiala and Jaipur. In addition to these four Centres, coaching facilities have also been provided in a private coaching institution in Delhi.

(6) *Concession in number of attempts* : There is no restriction on the number of times the candidates belonging to the Scheduled Castes and the Scheduled Tribes can appear at these examinations.

STATEMENT

Scheduled Caste and the Scheduled Tribe candidates recommended by the Union Public Service Commission for appointment in the IPS, IFS and IAS during the years [1971, 1972 and 1973.

Service	1971			1972			1973		
	S.C.	S.T.	Total	S.C.	S.T.	Total	S.C.	S.T.	Total
Indian Administrative Service/Indian Foreign Service	15	5	20	26	12	38	27	12	39
Indian Police Service/Class II Police Services	30	6	36	33	17	50	35	21	56
Indian Forest Service	2	1	3	2	1	3	5	3	8

URDU AS SECOND LANGUAGE

1200. SHRI C. H. MOHAMED KOYA : Will the Minister of HOME AFFAIRS be pleased to state the steps taken to make Urdu a second language in States where a considerable section of the population speak Urdu ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : In accordance with the agreed scheme adopted at national level in the conference of Chief Ministers and Central Ministers in August, 1961, a State is considered unilingual if about

70% or more of its population speak one language and if there is a substantial minority constituting 30% or more of the population of the State such a State is considered bi-lingual. At the district level where 60% of the population speaks or uses a language other than the official language of the State that language of the minority group is to be recognised as an official language in that district in addition to the State official language. Wherever the above criteria are satisfied in relation to the Urdu speaking population, the State Government are to take necessary action to declare that language as second language. Even though Urdu may not be declared the second language of a State, Government, after considering the distinctive features of this language and its rich heritage issued a statement on language on 14th July, 1958 setting out in detail the policy in regard to the development and progress of Urdu. A copy of the statement is laid on the Table of the House. [Placed in Library. See No. 6259/74]. The statement was laid in both the Houses of Parliament and the State Governments were suitably instructed to take necessary measures for the implementation of the policy referred to above. The Central Government as well as the Commissioner for Linguistic Minorities remain in constant touch with the Governments concerned with a view to ensuring that necessary facilities are provided to the Urdu speaking population in accordance with the aforesaid policy.

BASIS OF REORGANISATION OF STATES

1201. SHRI SHANKER RAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether "fundamental basis of reorganisation of States in India" mentioned in the Charter of Appointment of the Mahajan Commission has been spelled out any where; and

(b) if so, where and what are those?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):

(a) and (b). The 'fundamental basis of reorganisation of State in India' mentioned in the Resolution appointing the Mahajan Commission is relatable, *inter-alia*, to the principles enunciated by the States Re-organisation Commission on which the existing States have been formed.

12.00 hrs.

RE : ADJOURNMENT MOTION (Query)

SHRI JYOTIRMOY BOSU (Diamond Harbour): We have given an adjournment motion on the hindrance created on the free and fair elections in Madhubani. Of course the principal leader, the Commander-in-Chief in here to-day. So also at Gaikhata, West Bengal. Sir, it is a question of free and fair elections.

We would like the Government to give us a clear statement whether they will put a stop to this thing and what they are going to do about the future. This is a very serious matter. Trains and buses were stopped. The Minister in charge has been directing the operations there. This is a terrible thing. What is happening to this country. Sir?

MR. SPEAKER: As far as the election etc. is concerned, that is a matter for the Election Commission

श्री अटल बिहारी वाजपेयी (ग्वालियर): रेलों का मामला मैंने उठाया है। वह इलेक्शन कमीशन से सम्बन्धित नहीं है। रेल गाड़ियों से सम्बन्धित है। मेरा एडजर्नमेंट मोशन आप देख लें।

अध्यक्ष महोदय: जहाँ तक रेलों का या ट्रेन्सपोर्ट का सम्बन्ध है I am going to get a statement from him as to what the factual position is. उसको मैं फिर देखूंगा। अगर आप चाहते हैं इस पर कालिग एटेंशन रखना तो यह भी रख लें। मेरा खयाल है कि स्टेटमेंट आ जाए तो अच्छा है।